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Title: Observation regarding discussing all issues in Proper and Orderly Manner in the House.

MADAM SPEAKER: Hon. Members, yesterday when the hon. Minister of State in the Ministry of Personnel and Public Grievances moved the Constitution (Amendment) Bill for consideration, an untoward incident happened in the House which led to the abrupt adjournment of the House. The unfortunate incident has set us all thinking as it shakes the very foundation of our parliamentary democracy. In a democracy, there may be differences of opinion on issues, but the issues should be resolved through debate and discussions. There are provisions for voting to ensure that the majority will prevails.

Yesterday's incident is not in conformity with the democratic traditions of this House. I am greatly anguished by that incident. Hon. Member has this morning expressed his regret. Now onwards I would like all hon. Members to please discuss all issues in a proper and orderly manner in the House.

MADAM SPEAKER: Question Hour.

...(Interruptions)

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam, seven farmers have committed suicide in the State of Tamil Nadu.
...(Interruptions)

MADAM SPEAKER: I will give a chance to you later.

...(Interruptions)

MADAM SPEAKER: I will give you an opportunity to speak on it.

...(Interruptions)

MADAM SPEAKER: Let us continue with Question Hour. I will give you an opportunity to speak on this.

...(Interruptions)